

2025
HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 2124–R(R&M)

Dated 19th day of March, 2025

In furtherance of the notice dated 06.02.2025, 07.02.2025 and 15.02.2025 of the Appellate Side with regard to promotional examination for the post of **Joint Registrar (General Administration)**, General Branch on the *Appellate Side Establishment* and in view of the Written Test (Phase-I) held on 18.02.2025 in the process of said examination to fill up **01** (one) vacancy in terms of the resolution of the Hon'ble Recruitment & Promotion (High Court) Committee dated 12.11.2024, the following result of written test (Phase-I) of the candidates belongs to the cadre/post of Deputy Registrar, who appeared in the said written test, is being published for general information.

RESULT OF WRITTEN TEST (PHASE-I)

Sl. No.	Name of the Candidates	Marks obtained in Written Test (Total Marks-30)	Remarks (Qualifying Marks- 18 Marks @ 60% of the total marks in Written Test)
1.	Sri Subrata Das Deputy Registrar (<i>Digitization</i>)	10 ½	-
2.	Sri Santanu Roy Deputy Registrar (<i>Administration</i>)	16	-
3.	Sri Pronab Kumar Mondal Deputy Registrar (<i>Writ</i>)	15	-
4.	Sri Dibyendu Ghoshal Deputy Registrar (<i>Vigilance</i>)	18	Q
5.	Sri Pratyay Kumar Ghosh Deputy Registrar (<i>Accounts</i>)	23 ½	Q

N.B.: 1. 'Q' denotes qualified for viva-voce

2. Candidates qualified in the written test (Phase-I) shall be informed about the date of Viva-voce /interview (Phase-II) in due course.

The 19th March, 2025

By Order

Sd/-
Registrar
(Recruitment & Management)
High Court, Appellate Side, Calcutta